

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

O.A.No.158 of 2024 (SZ)

(Transferred from the Principal Bench OA No 359/ 2024)

IN THE MATTER OF

Tribunal in its own motion Suo Motu
Based on the news item published in
The Times of Indian Newspaper,
Chennai edition dated 24.03.2024

**“Sewage discharger into coom from
Mogappair Bridge in Board day light”**

...Applicant(s)

AND

1. The Secretary to Govt. of Central
Pollution Control Board, Parivesh
Bhawan, East Arjun Nagar, Delhi.
and 4 Ors

...Respondents

REPORT FILED BY THE 4th RESPONDENT



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR 4TH RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL
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S.NO	DATE	DESCRIPTION	PG NO
1.	20.05.2024	Report filed by the 4 th Respondent	1

Dated at Chennai on this the 17th day of September, 2024



Counsel for 4th Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 158 of 2024(SZ)
(Transferred from the Principal Bench OA No 359/2024)

IN THE MATTER OF

Tribunal on its own motion-SUOMOTU
Based on the News item in The Times
of Indian Newspaper, Chennai edition
dated 24 03 2024, "*Sewage
discharged into Cooum from
Mogappair Bridge in Broad day
light*".

..Applicant(s)

Versus

1. The Secretary to Govt. of Central
Pollution Control Board , Parivesh
Bhawan, East Arjun Nagar, Delhi.
2. The Secretary,
Tamil Nadu Pollution Control
Board, No 76, AnnaSalai,
Guindy, Chennai, TamilNadu-
600032.
3. The Secretary of
Minister of Environment, Forest and
Climate Change, Indira Paryavaran
Bhawan Jorbagh Road, 110003
4. The Managing Director
Chennai Metropolitan Water Supply
and Sewerage Board
No 1, Pumping station
road, Triplicane, Chennai
TamilNadu-600031.
5. The District Collector,
Chennai District,
District Collectorate Office,
No 62, Rajaji Salai, 4th Floor,
Chennai-600001.

...Respondent(s)

Amalwani

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

REPORT FILED BY THE 4th RESPONDENT

I, V.Sivakumar, S/o .Varadharajan Hindu, aged about 57 years now working as Superintending Engineer (Central) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai - 600002 do here by solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (Central) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and representing the 4th Respondent herein. I am well acquainted with the facts of the case from the connected files, and I have been authorized to file this report.

2. A news item was published in 'The Times of India' on 24.03.2024 under the heading of "sewage discharged into cooum from Mogappair Bridge in Broad daylight", stating that in yet another brazen violation of rules, a private tanker was seen emptying untreated sewage into the cooum river from Mogappair Bridge at 11.30 am Saturday (23.03.2024).

3. I submit that a report has been filed in the NGT (PB) ,New Delhi on 12.04.24 in OA .No 359/2024.The Principal bench of NG T in its order dt 15.04.24 upon consideration of the case and reports filed, transferred this case to Southern Zone Bench for appropriate further action

Sivakumar

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

4. However, In this regard I submit that the illegal sewer decanting lorry mentioned in the press was traced out and taken into the custody by V5 Thirumangalam Police station on 24.03.2024 by evening.

5. On verification at decanted location, it is noticed that the lorry decanted the bore well sludge into cooum river and it is confirmed at the site near Anna nagar where the bore well sludge was taken and the trip sheet for the vehicle taken on 23.03.2024 also verified. This vehicle Registration certificate has been verified and found that it is permitted to carry only water and not sewage.

6. As per Septage management Regulations and Operative Guidelines 2023, Disposal of faecal sludge and septage into drains, open lands, water bodies or any other location other than the designated facility, fine will be imposed upto Rs 25,000 for first offence. In this case the said vehicle was caught for the first time for letting out the bore well sludge in Cooum river illegally. Hence penalty of Rs 25,000 plus GST 18 % Rs 4500 totalling Rs 29,500 was imposed to the lorry owner. The lorry owner has given an apology letter to this board stating that further illegal will not recur in future and has accepted to pay the Penalty amount. The lorry owner has paid the Penalty amount on 26.03.2024 vide receipt no 23-24/Z07/1/17708.

7. The sewage generated from the houses within Corporation of Chennai limits will be booked into CMWSSB dial for sewer portal in which CMWSSB taken the booked dial for sewer from total 406 nos of licensed sewer lorry vehicle from which 31 no of sewer lorry belongs to Area VII Ambattur area and decanted into CMWSSB designated Mogappair HT pumping station decanting location within chennai limits. The Sewer lorry operation in Area VII are listed below:-

Smaluman


Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

S No	Vehicle No	Area Which Sewage taken	Disposal points
1	TN 20 AP 3728	Vanagaram	Mogappair Sewage Pumping station
2	TN 13 R 8197	Iyanambakkam	Mogappair Sewage Pumping station
3	TN 05 Y 6543	Iyanambakkam	Mogappair Sewage Pumping station
4	TN 10 D 5631	Vanagaram	Mogappair Sewage Pumping station
5	TN 10 D 6935	Iyanambakkam	Mogappair Sewage Pumping station
6	TN 18 H 8105	Ambattur	Mogappair Sewage Pumping station
7	TN 16 Z 9165	Iyanambakkam	Mogappair Sewage Pumping station
8	TN 07 A 5679	Numbal	Mogappair Sewage Pumping station

Murugesan

Superintending Engineer (Central/Co-ord),
C.M.W.S.S. Board,
Chennai-02

9	TN 01 P 4311	Numbal	Mogappair	Sewage	Pumping station
10	TN 20 V 2777	Numbal	Mogappair	Sewage	Pumping station
11	TN 57 M 0786	Numbal	Mogappair	Sewage	Pumping station
12	TN 30 AH 4962	Iyanambakkam	Mogappair	Sewage	Pumping station
13	TN22AK4450	Nerkundram	Mogappair	Sewage	Pumping station
14	TN20CX4117	Ambattur	Mogappair	Sewage	Pumping station
15	TN 25 7077	Mogappair	Mogappair	Sewage	Pumping station
16	TN09 AQ 1329	Katubakkam	Mogappair	Sewage	Pumping station
17	TN 07 U 7696	Ambattur	Mogappair	Sewage	Pumping station
18	TN 01 W 0992	Ambattur	Mogappair	Sewage	Pumping station


Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

			station
19	TN 20 BJ 5900	Numbal	Mogappair Sewage Pumping station
20	TN 02 BV 2587	Numbal	Mogappair Sewage Pumping station
21	TN 28 A 9526	Numbal	Mogappair Sewage Pumping station
22	TN 01 P 8311	Numbal	Mogappair Sewage Pumping station
23	TN 20 BE 2220	Numbal	Mogappair Sewage Pumping station
24	TN 07 X 8358	Numbal	Mogappair Sewage Pumping station
25	TN 12 AH 3913	Ambattur	Mogappair Sewage Pumping station
26	TN 31 BE 3867	Nolambur	Mogappair Sewage Pumping station
27	TN 02 R 8176	Nergundram	Mogappair Sewage Pumping station

maamam

Superintending Engineer (Central/Co-ord.)
C.M.W.S.S. Board,
Chennai-02

28	TN 25 S 0355	Numbal	Mogappair station	Sewage	Pumping
29	TN 12 Y 6355	Nolambur	Mogappair station	Sewage	Pumping
30	TN 09 D 7042	Vanagaram	Mogappair station	Sewage	Pumping
31	TN 20 BM 9396	Numbal	Mogappair station	Sewage	Pumping

In this connection in order to avoid further illegal decanting at the above said locations the following actions are being taken for kind perusal.

- Private sewer tanker Lorries licensed through CMWSSB are being engaged by dialing Toll free Phone No.: 14420 to clear the septic tank of the residents in the locations wherever required and notice also been served to Public in coordination with the GCC to avoid letting out of sewage into water bodies.
- Regular monitoring and imposing of fine is being adopted for sewer tanker lorries illegally discharging into water ways.
- CMWSSB installed 2 Nos of CCTV camera at Mogappair bridge on 06.04.24 to monitor the illegal decanting of sewer lorry into cooum river.
- Training programs are conducted for all the Sewer Lorry owners, Drivers and Cleaners on the phased manner in the CMWSSB Training Centre.

Srinivasan

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

For booking the Septic tank clearances in the sewer left out streets houses CMWSSB provided the website named <https://stc.chennaietrowater.in>.

8. The action taken by CMWSS Board to prevent sewer discharge into Cooum River is hereby submitted before the Hon'ble Green Tribunal for consideration.
9. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the 4th respondent Board and close the case and thus render justice

Solemnly affirmed at Chennai on
this day 20th of May 2024 and signed
his name in my presence

Counsel for 4th Respondent

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

BEFORE ME,

R. Rebecca No. 23/12, Club Road,
130th Chorulloth Apts,
Chetpet, Chennai - 31

ADVOCATE